

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
1	D-BLAPL/23092/2025 BLAPL/8359/2025	SUNIL BABAN SUROSH @ SUNIL SUROSH BABAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000021/2025
2	D-BLAPL/23386/2025 BLAPL/8360/2025	PARAMESWAR PANDA VS STATE OF ODISHA	RAMA CHANDRA JENA VS	/ /0 SPECIAL JUDGE,JAJPUR(Jajapur ) Spl/0000006/2025
3	D-BLAPL/23751/2025 BLAPL/8361/2025	MICHAK KULESIKA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	CHANDILI /59 /2022 SPECIAL JUDGE (POCSO), RAYAGADA TR/0000021/2022
4	D-BLAPL/21963/2025 BLAPL/8362/2025	SUJIT BEHERA VS STATE OF ODISHA	BIBHUTI BHUSAN BEHERA VS	BANARAPAL /287 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000017/2025
5	D-BLAPL/24059/2025 BLAPL/8363/2025	SUBHAM ROUT @ SHUBHAM ROUT @ JATIA VS STATE OF ODISHA	ARUN KUMAR SAHU VS	GANIA /81 /2025 J.M.F.C.,DASAPALLA(Nayagarh ) GR/0000305/2025
6	D-BLAPL/23761/2025 BLAPL/8364/2025	JANAKA JANI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	BELAGARH /48 /2024 SPECIAL JUDGE (POCSO), PHULBANI(Khandagiri) Spl/0000064/2024
7	D-BLAPL/22823/2025 BLAPL/8365/2025	PINTU KUMAR DAS VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	/ /0 SPECIAL JUDGE, CUTTACK(Cuttack) 2(A)CC/0000072/2025
8	D-BLAPL/24072/2025 BLAPL/8366/2025	ARBAL SIDHARTH MINZ VS STATE OF ODISHA	LALATENDU PAL VS	SECTOR-7 /133 /2025 S.D.J.M.,PANPOSH(Sundargarh) GR/0001772/2025
9	D-BLAPL/23656/2025 BLAPL/8367/2025	BHIMA @ BHIMASEN MAJHI VS STATE OF ODISHA	HIMANSHU BHUSAN DASH VS	TIKIRI /109 /2022 DIST.& SESSIONS JUDGE,RAYAGADA(Rayagada) CT/0000008/2023
10	D-BLAPL/24098/2025 BLAPL/8368/2025	SHYAMA @ SHYAMAGHANA NAIK VS STATE OF ODISHA	MITU KUMAR BISWAL VS	RASOL /106 /2025 S.D.J.M.,HINDOL(Dhenkanal) GR/0000309/2025
11	D-BLAPL/24133/2025 BLAPL/8369/2025	RAJA @ OM SUBHAM DANI VS STATE OF ODISHA	RAMAKANTA PANDA VS	TALCHER TOWN /662 /2025 SPECIAL JUDGE,TALCHER(Anugul ) Spl/0000007/2025

## ORISSA HIGH COURT

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12	D-BLAPL/24069/2025 BLAPL/8370/2025	REJITI KRISHNA VS STATE OF ODISHA	JIBAN RANJAN DASH VS	GUNUPUR /82 /2023 A.D.J., GUNUPUR(Rayagada ) CT/0000050/2023
13	D-BLAPL/23888/2025 BLAPL/8371/2025	DEBASISH DAS VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	NANDANKANAN /237 /2025 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0001207/2025
14	D-BLAPL/21973/2025 BLAPL/8372/2025	SURESH MAJHI VS STATE OF ODISHA	PRASANTA KUMAR JENA VS	ADVA /26 /2025 DISTRICT AND SESSIONS JUDGE,GAJAPATI ST/0000069/2025
15	D-BLAPL/24000/2025 BLAPL/8373/2025	SIMANCHALA NAYAK VS STATE OF ODISHA	BIBHU PRASAD MISHRA VS	BHANJANAGAR /770 /2025 S.D.J.M.-CIVIL JUDGE (JD),BHANJANAGAR GR/0001296/2025
16	D-BLAPL/24007/2025 BLAPL/8374/2025	SUDAM @ SUDAMA DIGAL VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	GOCHHAPADA /169 /2023 SPECIAL JUDGE, PHULBANI(Kandhamal) Spl/0000127/2023
17	D-BLAPL/24137/2025 BLAPL/8375/2025	RAJU HANTAL VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	CHITRAKONDA /155 /2023 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000176/2023
18	D-BLAPL/23764/2025 BLAPL/8376/2025	LAXMI NARAYAN SAMAL @ BULU SAMAL VS STATE OF ODISHA	BASUDEV PUJARI VS	SAMBALPUR VIGILANCE /40 /2023 SPL.JUDGE(VIG.),SAMBALPUR(Sambalpur) GR/0000002/2024
19	D-BLAPL/23677/2025 BLAPL/8377/2025	SAMBIT RAY VS STATE OF ODISHA	BIBHUTI BHUSAN CHOUDHURY VS	MARKAT NAGAR /121 /2025 J.M.F.C,CUTTACK(Cuttack) GR/0000635/2025
20	D-BLAPL/24013/2025 BLAPL/8378/2025	SK. ABBASH VS STATE OF ODISHA	ADITI HOTA VS	SPL.TASK FORCE /17 /2023 2ND A.D.J.,PURI(Puri) TR/0000024/2024
21	D-BLAPL/24051/2025 BLAPL/8379/2025	MD AZAM @ BUDHU VS STATE OF ODISHA	BISWARANJAN DALAI VS	SPL.TASK FORCE /7 /2025 J.M.F.C.(IV),CUTTACK(Cuttack) GR/0000270/2025
22	D-BLAPL/24161/2025 BLAPL/8380/2025	DAKA @ MOHAN GOND VS STATE OF ODISHA	MANORANJAN MUDULI VS	UMERKOTE /114 /2024 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000030/2024
23	D-BLAPL/24110/2025	PITABAS MALLICK	RAJ KUMAR ROUT	/ /0

## ORISSA HIGH COURT

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	BLAPL/8381/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000308/2025
24	D-BLAPL/24163/2025 BLAPL/8382/2025	GANESWAR DAS VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	CHOUDWAR /263 /2023 1ST A.D.J., CUTTACK(Cuttack) Spl/0000015/2023
25	D-BLAPL/24165/2025 BLAPL/8383/2025	KAMAL BHATRA VS STATE OF ODISHA	MANORANJAN MUDULI VS	UMERKOTE /114 /2024 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000030/2024
26	D-BLAPL/23191/2025 BLAPL/8384/2025	GOBARDHAN @ GOBU MALLICK VS STATE OF ODISHA	PRASANTA KUMAR ROUTRAY VS	BARGARH /356 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000041/2025
27	D-BLAPL/21035/2025 BLAPL/8385/2025	SHYAM HEMBRAM VS STATE OF ODISHA	AMULYA RATNA PANDA VS	BADACHANA /10 /2017 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000113/2017
28	D-BLAPL/24116/2025 BLAPL/8386/2025	BABULI BEHERA VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	TANGI (KHURDA) /445 /2024 1ST A.D.J.-CUM-SPL.JUDGE, KHURDA(K ST/0000172/2024
29	D-BLAPL/22382/2025 BLAPL/8387/2025	MOHAMMAD SAIF VS STATE OF ODISHA	PRIYA RANJAN SINGH VS	ATTABIRA /182 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000028/2025
30	D-BLAPL/24162/2025 BLAPL/8388/2025	KAMAL KUMAR MISHRA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul ) CT/0000365/2025
31	D-BLAPL/24008/2025 BLAPL/8389/2025	ARJUN DAS @ GENDU VS STATE OF ODISHA	SANTOSHI BEHERA VS	MALGODOWN /177 /2023 ADDL.C.J.M.(SPL.COURT),CUTTACK(Cu ST/0000362/2024
32	D-BLAPL/24179/2025 BLAPL/8390/2025	CHOUDHARY @ PILOT KISAN VS STATE OF ODISHA	CHIRANJIB ROUT VS	KHAMAR /300 /2025 S.D.J.M.,PALLAHARA(Anugul ) GR/0000548/2025
33	D-BLAPL/24180/2025 BLAPL/8391/2025	ROHIT GARTIA VS STATE OF ODISHA	SARAT KUMAR JENA VS	BARGARH /373 /2025 SPECIAL JUDGE,BARGARH(Bargarh ) Spl/0000046/2025
34	D-BLAPL/24141/2025 BLAPL/8392/2025	RAIDAS DEHURY VS	RAMAKANTA PRADHAN VS	JHARPOKHARIA /160 /2025 J.M.F.C.,BARIPADA(Mayurbhanj)

# ORISSA HIGH COURT

## CASES REGISTERED REPORT AS ON :08/08/2025

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35	D-BLAPL/24213/2025 BLAPL/8393/2025	STATE OF ODISHA DEEPAK YADAV VS	DIBYA PRAKASH MISHRA VS	CT/0000641/2025 BRAJARAJNAGAR /118 /2023 A.D.J.,JHARSUGUDA(Jharsuguda )
36	D-BLAPL/24103/2025 BLAPL/8394/2025	STATE OF ODISHA ARJUN SINGH RAJPUT VS	SIDHARTHA MISHRA VS	CT/0000108/2023 / /0 DISTRICT & SESSIONS JUDGE,SAMBALPUR
37	D-BLAPL/24216/2025 BLAPL/8395/2025	STATE OF ODISHA MANORANJAN MOHARANA VS	DOLAGOBINDA MOHAPATRA VS	TR/0000079/2025 TIRTOL /326 /2025 JMFC TIRTOL(Jagatsinghapur )
38	D-BLAPL/24048/2025 BLAPL/8396/2025	STATE OF ODISHA KANTARIYA YOGVESH HARIJIBHAI VS	SUSHANTA KUMAR DAS VS	GR/0000415/2025 CYBER CRIME AND ECO. OFFENCE, CUTTACK S.D.J.M.,BHUBANESWAR(Khordha )
39	D-BLAPL/24203/2025 BLAPL/8397/2025	STATE OF ODISHA MADHUSUDAN SWAIN @ RAJA VS	SANJIT MISHRA VS	CT/0000073/2025 PURI TOWN /70 /2025 3RD ADDL. DISTRICT JUDGE,PURI(Puri)
40	D-BLAPL/24130/2025 BLAPL/8398/2025	STATE OF ODISHA ALOK KUMAR SAHU @ ALOK SAHU VS	ROHIT KUMAR SUNA VS	ST/0000071/2025 BAUNISUNI /15 /2025 SPECIAL JUDGE,BAUDH(Baudh )
41	D-BLAPL/24143/2025 BLAPL/8399/2025	STATE OF ODISHA MD KALU @ KALLU VS	KULDEEP MOHANTY VS	Spl/0000035/2025 LATHIKATA /49 /2025 AD-HOC A.D.J. (FTSC),ROURKELA(Sundergarh)
42	D-BLAPL/24230/2025 BLAPL/8400/2025	STATE OF ODISHA JARANA @ JHARABARALENDIA VS	HIMANSHU SEKHAR MISHRA VS	ST/0000128/2025 PATNAGARH /213 /2025 S.D.J.M.-CIVIL JUDGE (JD),PATNAGARH
43	D-BLAPL/24192/2025 BLAPL/8401/2025	STATE OF ODISHA SIBA @ SIBA PRASAD JENA VS	GOPAL KRISHNA NAYAK VS	GR/0000843/2025 ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam)
44	D-BLAPL/24204/2025 BLAPL/8402/2025	STATE OF ODISHA VEPANJERI DILEEP KUMAR VS	MANAS KUMAR CHAND VS	GR/0000883/2025 RAIGHAR /93 /2024 A.D.J.,UMERKOTE(Nabarangapur )
45	D-BLAPL/24193/2025 BLAPL/8403/2025	STATE OF ODISHA SANGRAM DALAI @ RAKESH VS	ANUGRAHA NARAYAN SAMANTRAY VS	CT/0000021/2024 ABHAYACHANDPUR /67 /2025 A.D.J.,KUJANG(Jagatsinghapur )
		STATE OF ODISHA		Spl/0000007/2025

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46	D-BLAPL/24209/2025 BLAPL/8404/2025	SANGRAM KESHARI BHOI VS STATE OF ODISHA	BIKASH KUMAR DASH VS	/ /0 SPECIAL JUDGE,JHARSUGUDA(Jharsuguda) 2(A)CC/0000019/2025
47	D-BLAPL/24223/2025 BLAPL/8405/2025	MUINUDDIN @ MAINUDDIN KHAN VS STATE OF ODISHA	DIBYAJYOTI SAHOO VS	BHADRAK TOWN /351 /2025 S.D.J.M.,BHADRAK(Bhadrak ) GR/0001427/2025
48	D-BLAPL/24158/2025 BLAPL/8406/2025	CHAMARU GOND VS STATE OF ODISHA	MANORANJAN MUDULI VS	UMERKOTE /114 /2024 A.D.J.,UMERKOTE(Nabarangapur ) CT/0000030/2024
49	D-BLAPL/24199/2025 BLAPL/8407/2025	BAPI @ RAM MARANDI VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	BAISINGA /112 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M) Spl/0000048/2025
50	D-BLAPL/24202/2025 BLAPL/8408/2025	DEBASISH DASH @ DEB VS STATE OF ODISHA	SANJIT MISHRA VS	PURI TOWN /316 /2025 S.D.J.M.,PURI(Puri) GR/0000848/2025
51	D-BLAPL/24225/2025 BLAPL/8409/2025	MANAS PRADHAN VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	DELANGA /251 /2025 J.M.F.C.,PIPILI(Puri) GR/0000606/2025
52	D-BLAPL/23837/2025 BLAPL/8410/2025	RABI GOCHHAYAT VS STATE OF ODISHA	SMRUTI RANJAN ROUT VS	ANGUL SADAR PS /686 /2024 A.D.J.,ANGUL(Anugul ) CT/0000476/2025
53	D-BLAPL/24002/2025 BLAPL/8411/2025	HIMANSHU SEKHAR NAIK @ KUNA VS STATE OF ODISHA	KARUNAKAR GAYA VS	GANIA /59 /2020 DISTRICT AND SESSIONS JUDGE,NAYAGUDA ST/0000049/2021
54	D-BLAPL/24150/2025 BLAPL/8412/2025	SILU @ SURAJ SUPRIYA NAIK VS STATE OF ODISHA	PARTHA SARATHI DAS VS	ASKA /319 /2025 J.M.F.C.,ASKA(Ganjam) GR/0000883/2025
55	D-BLAPL/24153/2025 BLAPL/8413/2025	KHAGAPATI @ KHAGESWAR HARIJAN VS STATE OF ODISHA	SK. ZAFARULLA VS	LANJIGARH /58 /2025 J.M.F.C.,LANJIGARH(Kalahandi) CT/0000120/2025
56	D-BLAPL/24183/2025 BLAPL/8414/2025	BABLU @ KHETRABASI SAHOO VS STATE OF ODISHA	CHIRANJIB ROUT VS	N.T.P.C. /140 /2024 A.D.J.,TALCHER(Anugul ) CT/0000067/2025
57	D-BLAPL/23737/2025	SUKESH KUMAR PANDA	BHAKTA BHUSAN BARIK	/ /0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

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	BLAPL/8415/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,BHUBANE TR/0000359/2025
58	D-BLAPL/23854/2025 BLAPL/8416/2025	SRIDHARA SABAR VS STATE OF ODISHA	KABIRAJ SAHOO VS	//0 J.M.F.C.-CIVIL JUDGE (JD),BANPUR(Kh 2(A)CC/000062/2025
59	D-BLAPL/24046/2025 BLAPL/8417/2025	SUJIT KUMAR SAHU VS STATE OF ODISHA	SURENDRA KUMAR GARTIA VS	PADAMPUR /49 /2025 A.D.J.,PADAMPUR(Bargarh ) Spl/000009/2025
60	D-BLAPL/24224/2025 BLAPL/8418/2025	BISWA RANJAN ROUT @ SANU VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	ATHGARH /188 /2025 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CT/0000427/2025
61	D-BLAPL/24196/2025 BLAPL/8419/2025	RAJU @ SONA NAYAK @ SHYAMA SUNDAR RANA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SARAT /30 /2025 SPECIAL JUDGE (POCSO), BARIPADA(M Spl/000046/2025
62	D-CMP/31536/2025 CMP/1220/2025	LAXMINARAYAN MAHARANA VS KISHORI MAHARANA	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000086/2004
63	D-CMP/31598/2025 CMP/1221/2025	LAXMINARAYAN MAHARANA VS KISHORI MAHARANA	SANJEEV UDGATA VS	// CIVIL JUDGE (SD),SAMBALPUR(Sambal CS/0000086/2004
64	D-CMP/31529/2025 CMP/1222/2025	BISHNUPADA MANDAL VS ARTATRANA MOHAPATRA	AMIT PRASAD BOSE VS	// CIVIL JUDGE (SD),BHADRAK(Bhadrak ) CS/0000771/2022
65	D-CMP/31547/2025 CMP/1223/2025	PRAVATI DAS VS GAYATRI DAS	PRASANTA KUMAR SATAPATHY VS	// CIVIL JUDGE (SD),BALASORE(Baleshwa Fd/0000526/2013
66	D-CMP/31740/2025 CMP/1224/2025	ARUN MAHARNA @ ARUN KUMAR MAHARANA VS MALATI DAS	BUDHIRAM DAS VS	// ADL. CIVIL JUDGE (SD),BALASORE(Bal CS/0000936/2006
67	D-CMP/31197/2025 CMP/1225/2025	TIKESWAR SAHU VS SWARNA KANTI SAHU	MANAS RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh ) CS/0000151/2012
68	D-CMP/31202/2025 CMP/1226/2025	TIKESWAR SAHU VS	MANAS RANJAN NAYAK VS	// CIVIL JUDGE (SD),BARGARH(Bargarh )

## ORISSA HIGH COURT

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69	D-CONTC/31631/2025 CONTC/3758/2025	PRABHASINI PANI PRAJESH KUMAR DAS VS ARAVIND AGRAWAL,COMMNR.-CUM-SECY.,HIGHER EDUCATION DEPT.,ODISHA	ADV. VS	CS/0000275/2018 // ()
70	D-CONTC/31634/2025 CONTC/3759/2025	BISWARANJAN DASH VS SATYABRATA SAHU,IAS	ADV. VS	// () //
71	D-CONTC/23326/2025 CONTC/3760/2025	BINAPANI MOHANTA VS SARAT CHANDRA SAHU, JUNIOR ENGINEER,ELE, NESCO,MAYURBHANJ	ADV. VS	// () //
72	D-CONTC/31648/2025 CONTC/3761/2025	MAKARDHWAJA BARGE VS SUSHIL KUMAR LOHANI, SECY. EXCISE DEPT., ODISHA	ADV. VS	// () //
73	D-CONTC/31649/2025 CONTC/3762/2025	MAKARDHWAJA BARGE VS SUSHIL KUMAR LOHANI, SECY. EXCISE DEPT.,ODISHA	ADV. VS	// () //
74	D-CONTC/31672/2025 CONTC/3763/2025	KRUSHNA CHANDRA SAMAL VS GUHA POONAM TAPAS KUMAR,IAS	ADV. VS	// () //
75	D-CONTC/31700/2025 CONTC/3764/2025	DR.SOUBHAGYA MANJARI SAMANTARAY VS DR.ARABINDA K.PADHEE,IAS	ADV. VS	// () //
76	D-CONTC/31796/2025 CONTC/3765/2025	BASUDEV DASH VS ADITYA GOYAL,IAS	ADV. VS	// () //
77	D-CONTC/31586/2025 CONTC/3766/2025	PRADEEP KUMAR MOHAPATRA VS SALINI PANDIT,IAS	ADV. VS	// () //
78	D-CONTC/31760/2025 CONTC/3767/2025	MANMATH KUMAR MOHAPATRA VS ANU GARG,IAS	ADV. VS	// () //
79	D-CONTC/31763/2025 CONTC/3768/2025	RAJESWARI GOUD VS DR.KISHOR KUMAR PRUSTY,C.D.M AND P.H.O,KALAHANDI	ADV. VS	// () //

## ORISSA HIGH COURT

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80	D-CONTC/31772/2025 CONTC/3769/2025	PURNA CHANDRA SAHU VS SHALINI PANDIT,IAS	SAUBHAGYA KUMAR SAMAL VS	// 0 //
81	D-CONTC/27063/2025 CONTC/3770/2025	GOVERNING BODY OF PANCHASAKHA SANKRIT HIGHER SECONDARY SCHOOL, SAHAYABADI,PURI VS SANGRAM KESHARI MOHAPATRA,DIRECTOR,HIGER SECONDARY EDUCATION,ODISHA	ADV. VS	// 0 //
82	D-CONTC/28067/2025 CONTC/3771/2025	JAGANNATH MALLICK VS AMARANANDA MOHANTY,DIRECTOR OF HEALTH SERVICES,ODISHA	ADV. VS	// 0 //
83	D-CONTC/31792/2025 CONTC/3772/2025	SAROJ KUMAR SAHU VS PROF.SAROJ KUMAR SARANGI,PRINCIPAL,GOVT. COLLEGE OF ENGINEERING,KEONJHAR	ADV. VS	// 0 //
84	D-CONTC/31864/2025 CONTC/3773/2025	BAIKUNTHANATH BARIKI VS JYOTI SARANGL,B.E.O,BRAMHAPURA,BANKI,CUTTACK	ADV. VS	// 0 //
85	D-CONTC/31870/2025 CONTC/3774/2025	RASMITA BEHERA VS RAMESH CHANDRA MAJHI,CHIEF FIRE OFFICER,CUTTACK	ADV. VS	// 0 //
86	D-CONTC/31872/2025 CONTC/3775/2025	LINGA @ LINGARAJ JENA VS ABHISEK DAS,TAHASILDAR,PURI	ADV. VS	// 0 //
87	D-CONTC/31462/2025 CONTC/3776/2025	NEELAKANTHA BADU @ BADU NEELAKANTHA VS SHALINI PANDIT, IAS	ADV VS	// 0 //
88	D-CONTC/31883/2025 CONTC/3777/2025	UDAYANATH MAJHI VS SALINI PANDIT,IAS	ADV. VS	// 0 //
89	D-CONTR/23797/2025 CONTR/17/2025	NANDINI BEHERA VS RATNA MANJARI SAHOO,H.M, MACHHUATI PRATHAMIKA BIDYALAYA, CUTTACK	ALOK KUMAR MOHAPATRA VS	//0 0 //
90	D-CRLA/20554/2025 CRLA/944/2025	AMAR PRADHAN @ BIJU VS STATE OF ODISHA	BEDA PRAKASH PANDA VS	MARINE PENTHAKATA /10 /2023 SPECIAL JUDGE (POCSO), PURI(Puri) Spl/0000006/2023
91	D-CRLA/23990/2025	GOBARDHAN GADABA	ARIJEET MISHRA	JEYPORE SADAR /26 /2013

## ORISSA HIGH COURT

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	CRLA/945/2025	VS STATE OF ODISHA	VS	DISTRICT & SESIONS JUDGE,JEYPORE CT/0000032/2017
92	D-CRLA/24034/2025 CRLA/946/2025	SAROJ KANTA RAY VS STATE OF ODISHA(VIG.)	BIBHU PRASAD DAS VS	VIGILANCE PS (BERHAMPUR) /26 /2011 SPECIAL JUDGE (VIGILANCE), PHULBA GR/0000094/2013
93	D-CRLA/24047/2025 CRLA/947/2025	BAINATH BISOYI VS STATE OF ODISHA	NIRANJAN LENKA VS	DHARAKOT PS /240 /2025 SPECIAL JUDGE ASKA(Ganjam) Spl/0000015/2025
94	D-CRLLP/21061/2025 CRLLP/56/2025	NARCOTICS CONTROL BUREAU,(NCB) VS HARENDRA KUMAR	PRASANNA KUMAR PARHI, D.S.G.I., SUDIPTO PANDA VS	NCB,BHUBANESWAR /2 /2017 A.D.J.,BHUBANESWAR(Khordha ) TR/0000022/2018
95	D-CRLLP/22233/2025 CRLLP/57/2025	BIKASH KUMAR PARIDA VS ROHIT MOHAPATRA	DURGA PRASAD DHAL VS	/ /0 J.M.F.C.(II),BHUBANESWAR(Khordha ) ICC/0002066/2008
96	D-CRLMA/23959/2025 CRLMA/114/2025	LAKSHYA INDIA,LAKSHYA LEVEL MARKETING PVT.LTD. VS STATE OF ODISHA	ADV. VS	/ /0 S.D.J.M.,BALASORE(Baleshwar) MIS.CASE/0000031/2010
97	D-CRLMC/18965/2025 CRLMC/3104/2025	ABHIRAM BIBAR VS STATE OF ODISHA	DR. SIMANCHALLA RANJIT VS	CHANDRAPUR /17 /2020 A.D.J.,CUM SPECIAL JUDGE,BISSAMCUNDA TR/0000005/2020
98	D-CRLMC/23139/2025 CRLMC/3105/2025	HARISH CHANDRA CHALLAN @ HARI BHATRA VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	KODINGA /211 /2021 A.D.J.,NAWARANGPUR(Nabarangapur ) Spl/0000003/2022
99	D-CRLMC/23243/2025 CRLMC/3106/2025	SHUVRA KANTA BEHERA VS STATE OF ODISHA	DHANANJAYA MUND VS	BAIDYANATHPUR /187 /2021 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001222/2021
100	D-CRLMC/23727/2025 CRLMC/3107/2025	KASMIRA NAYAK VS SUSHIL KUMAR JENA	GURUDUTTA KAR VS	/ /0 S.D.J.M.,BHADRAK(Bhadrak ) DV M.C./0000150/2022
101	D-CRLMC/23820/2025 CRLMC/3108/2025	AKSHYA MARTHA VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	JODAPADAR /101 /2025 JMFC, KANAS(Puri) GR/0000228/2025
102	D-CRLMC/23848/2025 CRLMC/3109/2025	KAMAL SINGH @ KAMAL VS	MANORANJAN PADHY VS	JEYPORE SADAR /102 /2023 SPECIAL JUDGE,JEYPORE(Koraput)

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
103	D-CRLMC/24009/2025 CRLMC/3110/2025	STATE OF ODISHA BISHNU KALYAN MANGARAJ VS DIPTISH PRASAD PATTANAIAK	ASISH MISHRA VS	TR/0000033/2023 / /0 S.D.J.M.-CIVIL JUDGE (JD),DHENKANAL
104	D-CRLMC/23868/2025 CRLMC/3111/2025	AMULYA MALLIK VS STATE OF ODISHA	ARIJEET MISHRA VS	ICC/0000085/2024 JENAPUR /191 /2024 A.D.J.,CHANDIKHOLE(Jajapur ) CT/0000296/2025
105	D-CRLMC/23873/2025 CRLMC/3112/2025	PINTU @ SANJAY SWAIN VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	RAMACHANDI /103 /2025 J.M.F.C.,KONARK(Puri) GR/0000436/2025
106	D-CRLMC/24010/2025 CRLMC/3113/2025	RAHUL MAHESHWARI VS STATE OF ODISHA	MAMTA TRIPATHY VS	KAMAKHYANAGAR /644 /2024 ( ) //
107	D-CRLMC/23992/2025 CRLMC/3114/2025	PRIYADARSHI BARAL VS STATE OF ODISHA	BISHNU PRASAD RATH VS	BADAGODA P.S. /216 /2021 DISTRICT & SESSIONS JUDGE,BHUBANE
108	D-CRLMC/24120/2025 CRLMC/3115/2025	RAMESWAR PRASAD SINGH VS STATE OF ODISHA	SIDHARTHA MISHRA VS	TR/0000294/2021 PURI TOWN /305 /2024 S.D.J.M.,PURI(Puri) GR/0000758/2024
109	D-CRLMC/24016/2025 CRLMC/3116/2025	ADITYA KUMAR SONKAR VS STATE OF ODISHA	SIDHARTHA DAS VS	JODA /17 /2025 J.M.F.C.-CIVIL JUDGE (JD),BARBIL(Kendrapada)
110	D-CRLMC/24058/2025 CRLMC/3117/2025	ASHOK KAPOOR VS STATE OF ODISHA	ARIJEET MISHRA VS	GR/0000063/2025 MACHHKUND /93 /2020 SPECIAL JUDGE,KORAPUT(Koraput)
111	D-CRLMC/23943/2025 CRLMC/3118/2025	SIMANCHALA MISHRA VS STATE OF ODISHA	BISWAJIT MOHANTY VS	TR/0000059/2020 GANGAPUR (ASKA) /416 /2023 A.D.J.,ASKA(Ganjam) ST/0000079/2023
112	D-CRLMC/24090/2025 CRLMC/3119/2025	BIBHUTI BHUSAN PRADHAN VS STATE OF ODISHA	GOURI KUMAR RATH VS	INFOCITY PS /275 /2025 J.M.F.C.(II),BHUBANESWAR(Khordha ) CT/0000941/2025
113	D-CRLMC/24102/2025 CRLMC/3120/2025	SUBUDHI SAHU VS STATE OF ODISHA	AMITAV TRIPATHY VS	KANTAMAL /109 /2021 ADDL.SESSION JUDGE CUM SPL.JUDGE Spl/0000043/2021

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
114	D-CRLMC/24118/2025 CRLMC/3121/2025	SRIKANT KUMAR DASH VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	KHUNTUNI /110 /2024 S.D.J.M.-CIVIL JUDGE (JD),ATHGARH(C CMC/0000067/2024
115	D-CRLMC/24122/2025 CRLMC/3122/2025	KAILASH CHANDRA SAHOO VS STATE OF ODISHA	DEEPAK RANJAN PARIDA VS	KENDRAPARA /120 /2025 S.D.J.M.,KENDRAPARA(Kendrapara ) GR/0001133/2025
116	D-CRLMC/24186/2025 CRLMC/3123/2025	SATYAJIT NAIK VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	//0 SPECIAL JUDGE,BALASORE(Baleshwar) Spl/0000055/2022
117	D-CRLMC/23986/2025 CRLMC/3124/2025	ASWINI KUMAR NAYAK VS STATE OF ODISHA	SAMARENDRA MOHANTY VS	MAHILA P.S. BUXIBAZAR /26 /2017 S.D.J.M.,CUTTACK SADAR(Cuttack) GR/0000503/2017
118	D-CRLMC/24242/2025 CRLMC/3125/2025	SURYAKANTA NAYAK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	LINGARAJ P.S. /178 /2016 J.M.F.C.,BHUBANESWAR(Khordha ) CT/0004381/2016
119	D-CRLMC/22845/2025 CRLMC/3126/2025	ARJUN SETHI VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	ANGUL TOWN /41 /2023 S.D.J.M. CIVIL JUDGE (JD),ANGUL(Anug GR/0000072/2023
120	D-CRLMC/23972/2025 CRLMC/3127/2025	SIBA SANKAR KHORA VS STATE OF ODISHA	P.V.S NANAJI ACHARY VS	LAXMIPUR /5 /2020 AD-HOC A.D.J.(FTSC),JEYPORE(Koraput) TR/0000032/2020
121	D-CRLMC/24064/2025 CRLMC/3128/2025	JYOTSNARANI ACHARYA VS STATE OF ODISHA	SUVASHISH PATTANAIAK VS	//0 J.M.F.C.(V),BHUBANESWAR(Khordha ) ICC/0001234/2023
122	D-CRLMC/24154/2025 CRLMC/3129/2025	NALI@SAROJ BARIK@SAROJ KUMAR BARIK VS STATE OF ODISHA	PARSURAM PANDA VS	BASUDEVPUR /86 /2023 J.M.F.C.,BASUDEVPUR(Bhadrak ) GR/0000142/2023
123	D-CRLMC/24031/2025 CRLMC/3130/2025	DEEPAK KUMAR BEHERA@DEEPAK BEHERA VS STATE OF ODISHA	PARTHA SARATHI DAS VS	CHANDAKA P.S. /26 /2018 J.M.F.C.,BHUBANESWAR(Khordha ) GR/0000200/2018
124	D-CRLMC/24151/2025 CRLMC/3131/2025	BIJAYA NAHAK@BIJAYA KUMAR NAHAK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	DIGAPAHANDI /235 /2023 S.D.J.M.,BERHAMPUR(Ganjam) GR/0001312/2023
125	D-CRLMP/21030/2025	MANAPPURAM FINANCE LTD., KERALA	MANASH RANJAN PRADHAN	//0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	CRLMP/1027/2025	VS STATE OF ODISHA	VS	() //
126	D-CRLMP/24014/2025 CRLMP/1028/2025	RAGHAB SIYA VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	ASKA /97 /2023 () //
127	D-CRLMP/23693/2025 CRLMP/1029/2025	AJAY SAMAL VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	/ /0 () //
128	D-CRLMP/22104/2025 CRLMP/1030/2025	BINODINI BARAL VS STATE OF ODISHA	DIBYARANJAN BEHERA VS	NANDIPADA /14 /2017 () //
129	D-CRLREV/21338/2025 CRLREV/497/2025	ASIT MANDAL@ASIT KUMAR MANDAL VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	M.V.79 /44 /2024 J.M.F.C.,MOTTU AT M.V.79(Malkangiri ) GR/0000213/2024
130	D-CRLREV/22837/2025 CRLREV/498/2025	MUNA@DUSMANTA NAYAK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	KISHORENAGAR (ANUGUL) /114 /2021 A.D.J.,ATHAMALIK(Anugul ) CRA/0000003/2023
131	D-CRLREV/23582/2025 CRLREV/499/2025	SAHADEV RAY VS STATE OF ODISHA	AJIT KUMAR RAUT VS	BRAJARAJNAGAR /273 /2024 A.D.J.,JHARSUGUDA(Jharsuguda ) CT/0000018/2025
132	D-CRLREV/23680/2025 CRLREV/500/2025	KALPALATA NAYAK VS JYOTSNARANI SAHOO	BRAHMANANDA TRIPATHY VS	/ /0 EXECUTIVE MAGISTRATE,CUTTACK(C CRMC/0000410/2025
133	D-CRLREV/23836/2025 CRLREV/501/2025	RITIKA ALLOYS PVT. LTD., ROURKELA VS ANIK KUMAR AGARWAL	ANAND PRAKASH DAS VS	/ /0 J.M.F.C.,ROURKELA(Sundargarh) ICC/0000699/2015
134	D-CRLREV/23669/2025 CRLREV/502/2025	MAHENAZ NASREEN VS SAYEDA JAWED AHMED	ABINASH ROUTRAY VS	/ /0 2ND A.D.J.,CUTTACK(Cuttack) CRA/0000167/2024
135	D-CRLREV/24030/2025 CRLREV/503/2025	SURAJ SEKHAR NAYAK VS STATE OF ODISHA	BHABANI SHANKAR DASPARIDA VS	G.UDAYAGIRI /84 /2025 J.M.F.C.,G.UDAYAGIRI(Kandhamal) CT/0000319/2025
136	D-CRLREV/24096/2025 CRLREV/504/2025	KUMUDINI SWAIN VS	PRAVASH CHANDRA JENA VS	BEGUNIA P.S. /440 /2023 J.M.F.C.,BEGUNIA(Khordha )

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
137	D-CRLREV/23578/2025 CRLREV/505/2025	STATE OF ODISHA ALEKHA CHANDRA MOHANTY VS KAILASH MOHANTY	DEBIDUTTA MOHAPATRA VS	GR/0001279/2023 // J.M.F.C.,CHANDIKHOLE(Jajapur ) ICC/0000009/2024
138	D-CRLREV/24024/2025 CRLREV/506/2025	ANGURBALA SAHU@SAHOO VS STATE OF ODISHA	KULDEEP MOHANTY VS	KEONJHAR TOWN /197 /2025 S.D.J.M.-CIVIL JUDGE (JD),KEONJHAR(Ja) GR/0000537/2025
139	D-FAO/31858/2025 FAO/373/2025	THE DIVISIONAL MANAGER ICICI LOMBARD GENERAL INSURANCE CO.LTD.,BBSR SOMNATH ROY VS ALOK RASHMI SAMAL	VS VS	// CEC CUM DIVISIONAL LABOUR COMM EC/0000006/2019
140	D-FAO/30475/2025 FAO/374/2025	SATYANARAYAN PARIDA VS SECY., STATE EDUCATION TRIBUNAL, BBSR	ALOK KUMAR DAS VS	// STATE EDUCATION TRIBUNAL,BHUBA Gia/0000690/2015
141	D-MACA/29198/2025 MACA/922/2025	SR. DIVISIONAL MANAGER, NATIONAL INSURANCE CO. LTD.,IDCO TOWERS, KHURDA VS OMM PRAKASH SAHOO	SUBRAT SATPATHY VS	// 3RD M.A.C.T, NAYAGARH(Nayagarh ) Mac/0000070/2018
142	D-MACA/31324/2025 MACA/923/2025	SARMOD PADHAN VS SHYAM TRADING CO., SAMBALPUR	PABITRA KUMAR NAYAK VS	// A.D.J.,KUCHINDA(Sambalpur) Mac/0000034/2023
143	D-MACA/31755/2025 MACA/924/2025	P.CHANDRA VS CH. CHINA RAO	DHANANJAYA MUND VS	// DISTRICT AND SESSIONS JUDGE,NAWA Mac/0000006/2022
144	D-MATA/31210/2025 MATA/297/2025	RATIKANTA KUANAR VS JYOTIREKHA NAYAK	LALATENDU SAMANTARAY VS	// JUDGE FAMILY COURT, BHAWANIPAT CP/0000070/2021
145	D-MATA/31613/2025 MATA/298/2025	NANDI KISHORE BAGARTI VS BHARATEE PODHA	SHIBANI SHANKAR PRADHAN VS	// JUDGE,FAMILY COURT,PHULBANI(Kan CP/0000052/2024
146	D-MATA/31784/2025 MATA/299/2025	ARTTATRANA PATRA VS SUKAMINI PATRA	PARTHA SARATHI DAS VS	// JUDGE FAMILY COURT, KEONJHAR(Ke CP/0000007/2023
147	D-MATA/31795/2025 MATA/300/2025	BISHNUPRIYA MOHAPATRA VS DHIREN MOHAPATRA	SUSAMA RANI SAHOO VS	// CIVIL JUDGE (SD),ATHGARH(Cuttack) Mat/0000057/2023

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
148	D-RPFAM/31693/2025 RPFAM/216/2025	SHWETA MAHAPATRA VS ROSHAN MISHRA	SUVASHISH PATTANAIAK VS	// JUDGE FAMILY COURT,BHUBANESWA Crp/0000163/2019
149	D-RVWPET/15235/2024 RVWPET/188/2025	JAGANNATH BISWAL VS RENU JENA	AMIT KUMAR NATH VS	// () //
150	D-RVWPET/30558/2025 RVWPET/189/2025	WAHIDA KHATUN VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// () //
151	D-RVWPET/31230/2025 RVWPET/190/2025	DR. RAMESH CHANDRA SWAIN VS RASMITA SWAIN	MANOJ NAYAK VS	// () //
152	D-TRP(C)/31313/2025 TRP(C)/260/2025	RASMITA SETH VS BIKASH CHANDRA BEHERA	ARUN KUMAR DAS VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000080/2025
153	D-TRP(C)/31828/2025 TRP(C)/261/2025	ANITA DEVI VS SANDIP KUMAR DASH	PRASANTA KUMAR NANDA VS	// JUDGE FAMILY COURT,GANJAM(Ganja CP/0000125/2024
154	D-TRP(C)/31832/2025 TRP(C)/262/2025	ARCHANA SAMAL VS BISWA RANJAN MAHAPATRA	OM SWARUP VS	// JUDGE FAMILY COURT,CUTTACK(Cutta CP/0000259/2025
155	D-TRP(C)/31880/2025 TRP(C)/263/2025	SUHAGINI BARDHAN VS BISWAJIT SWAIN	GOPAL KRUSHNA MOHANTY VS	// JUDGE,FAMILY COURT,JAGATSINGPUR CP/0000042/2024
156	D-TRPCRL/24033/2025 TRPCRL/69/2025	DIPTIMAYEE MALLICK VS AJAY MALIK	SUSANTA SEKHAR MOHAPATRA VS	//0 JUDGE,FAMILY COURT,JAGATSINGPUR Crp/0000074/2023
157	D-TRPCRL/24226/2025 TRPCRL/70/2025	ANIRUDHA DAS VS STATE OF ODISHA	RABINDRA NATH PRUSTY VS	ANGUL TOWN /701 /2025 SPECIAL JUDGE,ANGUL(Anugul ) Spl/0000010/2025
158	D-WA/27424/2025 WA/1375/2025	VICE-CHANCELLOR,SAMBALPUR UNIVERSITY, SAMBALPUR VS MAMATA MOHAPATRA	AMIT KUMAR NATH VS	// () //
159	D-WA/31808/2025	STATE OF ODISHA	CHANDRAKANTA PRADHAN,A.G.A	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WA/1376/2025	VS SUNANDA PANDA	VS	0 //
160	D-WA/31809/2025 WA/1377/2025	STATE OF ODISHA VS SABITA PATTANAIAK	BIMBISAR DASH,A.G.A VS	// 0 //
161	D-WA/31959/2025 WA/1378/2025	SUVENDU KUMAR SAHOO VS STATE OF ODISHA	UPENDRA KUMAR SAMAL VS	// 0 //
162	D-WP(C)/31645/2025 WP(C)/22182/2025	SUJATA MOHANTY @ SENDHA VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
163	D-WP(C)/31656/2025 WP(C)/22183/2025	GANESWAR NAYAK VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
164	D-WP(C)/31663/2025 WP(C)/22184/2025	ARIJIT DE VS UNION OF INDIA	SWAPNA KUMAR OJHA VS	// 0 //
165	D-WP(C)/31256/2025 WP(C)/22185/2025	HARENDRA NARAYAN MAHAPATRA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
166	D-WP(C)/28634/2025 WP(C)/22186/2025	MANGULI JENA VS STATE OF ODISHA	SAPAN KUMAR PAL VS	// 0 //
167	D-WP(C)/31530/2025 WP(C)/22187/2025	SARBESWAR SWAIN VS STATE OF ODISHA	BANABIHARI RAY VS	// 0 //
168	D-WP(C)/31729/2025 WP(C)/22188/2025	M/S. SUNRISE COKE ENTERPRISES PVT. LTD., CUTTACK VS CHIEF COMMISSIONER OF COMMERCIAL TAXES (C.T.) AND GOODS AND SERVICE TAX (G.S.T.), CUTTACK	ITISHREE TRIPATHY VS	// 0 //
169	D-WP(C)/31678/2025 WP(C)/22189/2025	RAGHUNATH SAHOO VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
170	D-WP(C)/31543/2025 WP(C)/22190/2025	HARAPRIYA SAHOO VS	KARUNAKAR GAYA VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
171	D-WP(C)/31554/2025 WP(C)/22191/2025	CHIEF MANAGER-CUM-AUTHORIZES OFFICER, STATE BANK OF INDIA, ZONE-II, BBSR RASHMI RANJAN BEHERA VS TATA POWER NORTH ODISHA DISTRIBUTION LTD., BALASORE	PRASANTA KUMAR SATAPATHY VS	// // ()
172	D-WP(C)/31734/2025 WP(C)/22192/2025	PRATIMA DASH VS STATE OF ODISHA	SHASHI BHUSAN JENA VS	// () //
173	D-WP(C)/31472/2025 WP(C)/22193/2025	BHAJARAM SAMANTARAY VS STATE OF ODISHA	KRISHNA CHANDRA SAHU VS	// () //
174	D-WP(C)/31577/2025 WP(C)/22194/2025	NAMITA JENA VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// () //
175	D-WP(C)/31602/2025 WP(C)/22195/2025	SARBESWAR PRADHAN VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// () //
176	D-WP(C)/31466/2025 WP(C)/22196/2025	ERA INFRA ENGINEERING LIMITED, NOIDA VS NATIONAL ALUMINIUM COMPANY LIMITED, BBSR	PRIYA SINGH VS	// () //
177	D-WP(C)/31617/2025 WP(C)/22197/2025	DR SAROJ KUMAR LENKA VS STATE OF ODISHA	DR. BINODA KUMAR MISHRA VS	// () //
178	D-WP(C)/31386/2025 WP(C)/22198/2025	NAGENDRA MOHANTY VS SETTLEMENT OFFICER, MAJOR SETTLEMENT OFFICE, CUTTACK	SUDHIR KUMAR MALLICK VS	// () //
179	D-WP(C)/31469/2025 WP(C)/22199/2025	ERA INFRA ENGINEERING LIMITED, NOIDA VS NATIONAL ALUMINIUM COMPANY LIMITED, BBSR	PRIYA SINGH VS	// () //
180	D-WP(C)/31601/2025 WP(C)/22200/2025	ABHAYA SAHU VS STATE OF ODISHA	SASMITA NANDA VS	// () //
181	D-WP(C)/31786/2025 WP(C)/22201/2025	VIDYA BHARATI SINGH VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
182	D-WP(C)/31470/2025 WP(C)/22202/2025	ERA INFRA ENGINEERING LIMITED, NOIDA VS NATIONAL ALUMINIUM COMPANY LIMITED, BBSR	PRIYA SINGH VS	// 0 //
183	D-WP(C)/31509/2025 WP(C)/22203/2025	M/S. GLOBAL SECURITY SERVICES, SUNDARGARH VS ASSISTANT COMMISSIONER, CENTRAL TAX, GST AND CENTRAL EXCISE, ROURKELA- I DIVISION	SASWAT KUMAR ACHARYA VS	// 0 //
184	D-WP(C)/31787/2025 WP(C)/22204/2025	SARAT CHANDRA DAS VS STATE OF ODISHA	SITANSU MOHAN SINGH VS	// 0 //
185	D-WP(C)/31582/2025 WP(C)/22205/2025	SWARNAREKHA PANIGRAHI VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
186	D-WP(C)/30944/2025 WP(C)/22206/2025	DILLIP KUMAR MAHAPATRA VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
187	D-WP(C)/31583/2025 WP(C)/22207/2025	TULASI DAS VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
188	D-WP(C)/31680/2025 WP(C)/22208/2025	SAROJ KANTA SAMAL VS STATE OF ODISHA	CHANDAN KUMAR SAHOO VS	// 0 //
189	D-WP(C)/31636/2025 WP(C)/22209/2025	HEMARAJ BARIHA VS STATE OF ODISHA	SUSANTA KUMAR SAHU VS	// 0 //
190	D-WP(C)/31599/2025 WP(C)/22210/2025	MANGAL SINKU VS STATE OF ODISHA	SASMITA NANDA VS	// 0 //
191	D-WP(C)/31691/2025 WP(C)/22211/2025	HAREKRUSHNA SAHOO VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
192	D-WP(C)/31163/2025 WP(C)/22212/2025	ORISSA POWER GENERATION CORPORATION LTD. (OPGC LTD.), BBSR VS PRESIDING OFFICER, INDUSTRIAL TRIBUNAL, BBSR	ADITYA NARAYAN DAS VS	// 0 //
193	D-WP(C)/31690/2025	HARISH CHANDRA PRADHAN	ASHIT KUMAR DASH	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22213/2025	VS STATE OF ODISHA	VS	0 //
194	D-WP(C)/31698/2025 WP(C)/22214/2025	KAMALAKANTA NURSING AND HEALTH SCIENCE COLLEGE, KALAHANDI VS THE STATE OF ODISHA	DEVI PRASAD DASH VS	// 0 //
195	D-WP(C)/31692/2025 WP(C)/22215/2025	KANHU CHARAN PATRA VS ORISSA UNIVERSITY OF AGRICULTURE AND TECHNOLOGY, BBSR	SANJIB MOHANTY VS	// 0 //
196	D-WP(C)/31490/2025 WP(C)/22216/2025	UMESH PATRA VS STATE OF ODISHA	NAMITA PATTANAİK VS	// 0 //
197	D-WP(C)/31208/2025 WP(C)/22217/2025	BRAJADHAR BARIK VS STATE OF ODISHA	RANJAN KUMAR NAYAK VS	// 0 //
198	D-WP(C)/31418/2025 WP(C)/22218/2025	SUDAM PATEL VS STATE OF ODISHA	MANORANJAN PADHI VS	// 0 //
199	D-WP(C)/31706/2025 WP(C)/22219/2025	TIRTHA PADHAN VS STATE OF ODISHA	RAKESH BEHERA VS	// 0 //
200	D-WP(C)/30868/2025 WP(C)/22220/2025	ANANTA TAKARI VS UNION OF INDIA	DEBASHISHA HOTA VS	// 0 //
201	D-WP(C)/31424/2025 WP(C)/22221/2025	JANAKI BALLAV BHOI VS STATE OF ORISSA	MANORANJAN PADHI VS	// 0 //
202	D-WP(C)/31695/2025 WP(C)/22222/2025	SUKANTA KUMAR PATEL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
203	D-WP(C)/31707/2025 WP(C)/22223/2025	SAGARIKA MALLICK VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
204	D-WP(C)/31605/2025 WP(C)/22224/2025	DIJABAR SAHOO VS	SURESH CHANDRA DASH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
205	D-WP(C)/31727/2025 WP(C)/22225/2025	TATA POWER CENTRAL ODISHA DISTRIBUTION LTD (TPCODL), CUTTACK PUSPANJALI PASCHIMAKABAT VS STATE OF ODISHA	ANANTA NARAYAN PATTANAYAK VS	// // ()
206	D-WP(C)/31712/2025 WP(C)/22226/2025	AJIT KUMAR SINGH VS STATE OF ODISHA	MANORANJAN PADHI VS	// ()
207	D-WP(C)/30463/2025 WP(C)/22227/2025	ARJUNA KUMAR SAHOO VS STATE OF ORISSA	PRAFULLA KUMAR MOHAPATRA VS	// ()
208	D-WP(C)/31737/2025 WP(C)/22228/2025	MADAN MOHAN NAYAK VS COMMISSIONER, GST AND CENTRAL EXCISE, ROURKELA	ASIT KUMAR DASH VS	// ()
209	D-WP(C)/30783/2025 WP(C)/22229/2025	M/S VEDANTA CONSTRUCTIONS PRIVATE LIMITED.,SAMBALPUR VS ORISSA BRIDGE AND CONSTRUCTION CORPORATION LTD,BBSR	RABINDRA NATH DEBATA VS	// ()
210	D-WP(C)/31713/2025 WP(C)/22230/2025	SANJIB KUMAR JENA VS THE PRINCIPAL SECRETARY TO GOVT.,AGRICULTURE AND FARMERS EMPOWERMENT DEPARTMENT, KHURDA	SANDHYARANI PANI VS	// ()
211	D-WP(C)/31721/2025 WP(C)/22231/2025	CHHANDA CHARAN BEHERA VS NATIONAL HIGHWAY AUTHORITIES, KHORDHA	SOUBHAGYA SUNDAR DAS VS	// ()
212	D-WP(C)/31744/2025 WP(C)/22232/2025	BINAPANI SWAIN VS CHIEF SECY., AND PRINCIPAL SECY., TO GOVT., DEPT. OF PANCHAYAT RAJ, BBSR	SUKANTA KUMAR DALAI VS	// ()
213	D-WP(C)/31681/2025 WP(C)/22233/2025	M/S S.J.DEVELOPERS AND HOUSING PVT. LTD., BBSR VS SECY, ODISHA REAL ESTATE REGULATORY AUTHORITY, BBSR	RAMDAS ACHARY VS	// ()
214	D-WP(C)/31079/2025 WP(C)/22234/2025	BRAJA KISHOR PRDHAN VS THE ARBITRATOR UNDER NH ACT,1956-CUM-DISTRICT MAGISTRATE AND COLLECTOR,SAMBALPUR	RABINDRA NATH DEBATA VS	// ()
215	D-WP(C)/29681/2025 WP(C)/22235/2025	UPENDRA BISWAL VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
216	D-WP(C)/31611/2025 WP(C)/22236/2025	BIBHUTI BHUSAN PANDA VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //
217	D-WP(C)/31676/2025 WP(C)/22237/2025	SUSAMA DASH VS STATE OF ODISHA	LAMBODAR PRADHAN VS	// 0 //
218	D-WP(C)/31689/2025 WP(C)/22238/2025	BHABENDRA SATAPATHY VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //
219	D-WP(C)/31812/2025 WP(C)/22239/2025	AMRAPALI PARAMEDICAL INSTITUTE AND RESEARCH, MAYURBHANJ VS STATE OF ODISHA	MANOJA KUMAR KHUNTIA VS	// 0 //
220	D-WP(C)/31657/2025 WP(C)/22240/2025	SANATAN MISHRA VS ASSISTANT SETTLEMENT OFFICER, CUTTACK	SUDHIR KUMAR MALLICK VS	// 0 //
221	D-WP(C)/29675/2025 WP(C)/22241/2025	SNEHANSHU SEKHAR NAYAK VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //
222	D-WP(C)/31715/2025 WP(C)/22242/2025	SHREE MADAN MOHAN RAY (DEITY) BIJE NIJAGAON VS THE COLLECTOR, BALASORE,	DEVI PRASAD DASH VS	// 0 //
223	D-WP(C)/29111/2025 WP(C)/22243/2025	SUMANTA KUMAR ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //
224	D-WP(C)/31664/2025 WP(C)/22244/2025	BRUNDABAN SAMAL VS STATE OF ODISHA	SATYABRATA JENA VS	// 0 //
225	D-WP(C)/31914/2025 WP(C)/22245/2025	M/S SURYO UDYOG LTD, BBSR VS STATE OF ODISHA	DEBAKANTA MOHANTY VS	// 0 //
226	D-WP(C)/30991/2025 WP(C)/22246/2025	PRAFULLA KUMAR SAHOO VS STATE OF ORISSA	SUBHRANSU BHUSAN MOHANTY VS	// 0 //
227	D-WP(C)/31917/2025	M/S SURYO UDYOG LTD, BBSR	DEBAKANTA MOHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22247/2025	VS STATE OF ODISHA	VS	0 //
228	D-WP(C)/31869/2025	LILA DEHURY	PRADEEP KUMAR MAHAPATRA	//
	WP(C)/22248/2025	VS STATE OF ODISHA	VS	0 //
229	D-WP(C)/31738/2025	MADHUSMITA SWAIN	BHASKAR CHANDRA PANDA	//
	WP(C)/22249/2025	VS STATE OF ODISHA	VS	0 //
230	D-WP(C)/31081/2025	PARBATI JENA	RABINDRA NATH DEBATA	//
	WP(C)/22250/2025	VS THE ARBITRATOR UNDER NH ACT, 1956 -CUM-DISTRICT MAGISTRATE AND COLLECTOR, SAMBALPUR	VS	0 //
231	D-WP(C)/29818/2025	JUNG BAHADUR THAPPA	SANJIB KUMAR RATH	//
	WP(C)/22251/2025	VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI	VS	0 //
232	D-WP(C)/31919/2025	M/S.SURYO UDYOG LTD., BBSR	DEBAKANTA MOHANTY	//
	WP(C)/22252/2025	VS STATE OF ODISHA	VS	0 //
233	D-WP(C)/31782/2025	TIKESWARI GADNAYAK @ TIKESWAR GADNAYAK	SUBHENDU KAR	//
	WP(C)/22253/2025	VS COLLECTOR, SUNDARGARH	VS	0 //
234	D-WP(C)/31920/2025	M/S.SURYO UDYOG LTD., BBSR	DEBAKANTA MOHANTY	//
	WP(C)/22254/2025	VS STATE OF ODISHA	VS	0 //
235	D-WP(C)/30837/2025	M/S. LANDMARK, KHORDHA	BIREN SANKAR TRIPATHY	//
	WP(C)/22255/2025	VS MANAGING DIRECTOR, ODISHA INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION (IDCO), BBSR	VS	0 //
236	D-WP(C)/31929/2025	JITENDRA KUMAR PATEL	SUVASHISH PATTANAIAK	//
	WP(C)/22256/2025	VS STATE OF ODISHA	VS	0 //
237	D-WP(C)/31669/2025	CHHANDA TAJAN	PRATIK DASH	//
	WP(C)/22257/2025	VS NATIONAL FACELESS ASSESSMENT CENTRE,NEW DELHI	VS	0 //
238	D-WP(C)/31653/2025	CHANDRA SEKHAR SAHU	JYOTIRMAY GUPTA	//
	WP(C)/22258/2025	VS	VS	0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
239	D-WP(C)/31620/2025 WP(C)/22259/2025	STATE OF ODISHA CHATURBHUJA SAHOO @ CHATRUBHUJA SAHOO VS COLLECTOR, KEONJHAR	PARTHA SARATHI DAS VS	// // 0 //
240	D-WP(C)/31928/2025 WP(C)/22260/2025	NIRANJAN MISHRA VS STATE OF ODISHA	BISHAL BAIVAB VS	// 0 //
241	D-WP(C)/31441/2025 WP(C)/22261/2025	BASANTA KUMAR SAHOO VS STATE OF ODISHA	DEEPAK KU SAHOO VS	// 0 //
242	D-WP(C)/31875/2025 WP(C)/22262/2025	DAYANIDHI PARIDA VS STATE OF ODISHA	AMITAV TRIPATHY VS	// 0 //
243	D-WP(C)/31767/2025 WP(C)/22263/2025	BHOLANATH SATAPATHY VS STATE OF ODISHA, BBSR	ALOK KUMAR PANDA VS	// 0 //
244	D-WP(C)/31595/2025 WP(C)/22264/2025	MANISH KUMAR PATEL VS STATE OF ODISHA	SOUMYA MISHRA VS	// 0 //
245	D-WP(C)/31797/2025 WP(C)/22265/2025	PRADIP PRADHAN VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
246	D-WP(C)/31779/2025 WP(C)/22266/2025	UNION OF INDIA VS MANOJ BISWAL	KARUNAKAR NAYAK VS	// 0 //
247	D-WP(C)/31637/2025 WP(C)/22267/2025	CHHABIRANI DAS VS STATE OF ODISHA	ADYASIDHI MISHRA VS	// 0 //
248	D-WP(C)/31736/2025 WP(C)/22268/2025	NARAHARI SWAIN VS STATE OF ODISHA	AJAYA KUMAR PRADHAN VS	// 0 //
249	D-WP(C)/31882/2025 WP(C)/22269/2025	PARAMANANDA SAHOO VS STATE OF ODISHA	LAXMIKANTA MOHANTY VS	// 0 //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
250	D-WP(C)/31868/2025 WP(C)/22270/2025	M/S PRASHANTA SETHY, CUTTACK VS THE PRINCIPAL COMMISSIONER OF CENTRAL GOODS AND SERVICE TAX, BBSR	ABDUL MUQSID VS	// 0 //
251	D-WP(C)/31635/2025 WP(C)/22271/2025	BIJAYANANDA BISWAL VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //
252	D-WP(C)/31916/2025 WP(C)/22272/2025	UMA MAHESWAR WSHG VS STATE OF ODISHA	SRINIVAS MOHANTY VS	// 0 //
253	D-WP(C)/31783/2025 WP(C)/22273/2025	SWARNA PRAVA SHARMA VS PRINCIPAL SECRETARY TO GOVT HEALTH AND FAMILY WELFARE DEPT. GOVT OF ODISHA BBSR	GOPAL KRUSHNA NANDA VS	// 0 //
254	D-WP(C)/29817/2025 WP(C)/22274/2025	LALITA DEVI GOCHHAYAT VS SHREE JAGANNATH SANSKRIT VISHVAVIDYALAYA, PURI	SANJIB KUMAR RATH VS	// 0 //
255	D-WP(C)/31652/2025 WP(C)/22275/2025	SANJUKTA PATTANAYAK VS STATE OF ODISHA	ITISHREE TRIPATHY VS	// 0 //
256	D-WP(C)/31431/2025 WP(C)/22276/2025	PRASANTA BHADRA VS PRINCIPAL CHIEF COMMISSIONER OF INCOME TAX, KHURDA	SIDHARTH SHANKAR PADHY VS	// 0 //
257	D-WP(C)/29491/2025 WP(C)/22277/2025	PURNA CHANDRA BEHERA VS SECRETARY, REVENUE DEPARTMENT GOVT OF ORISSA , BBSR	TUSAR KANTI PRAHARAJ VS	// 0 //
258	D-WP(C)/31799/2025 WP(C)/22278/2025	PRADIP PRADHAN VS ODISHA INFORMATION COMMISSION, BBSR	AKHAND VS	// 0 //
259	D-WP(C)/31802/2025 WP(C)/22279/2025	JYOTIRMAY ACHARYA VS BHUPATI MIRDHA	RAMA CHANDRA JENA VS	// 0 //
260	D-WP(C)/31865/2025 WP(C)/22280/2025	SANKARSAN PANDA VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //
261	D-WP(C)/31805/2025	SAROJ KUMAR PRADHAN	RAMA CHANDRA JENA	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22281/2025	VS STATE OF ODISHA	VS	0 //
262	D-WP(C)/31684/2025 WP(C)/22282/2025	MANJULATA MAHARANA VS STATE OF ODISHA	MANAS RANJAN BAUG VS	// 0 //
263	D-WP(C)/31821/2025 WP(C)/22283/2025	MANORAMA DEVI VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //
264	D-WP(C)/31842/2025 WP(C)/22284/2025	GHASI RAM BIBHAR VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
265	D-WP(C)/31824/2025 WP(C)/22285/2025	MANAS KUMAR BISWAL VS STATE OF ODISHA	SUBASH CH PANI VS	// 0 //
266	D-WP(C)/31829/2025 WP(C)/22286/2025	RITA PARIDA VS STATE OF ODISHA	BISWAMBAR MOHANTY VS	// 0 //
267	D-WP(C)/31843/2025 WP(C)/22287/2025	BIJAY KUMAR PRADHAN VS STATE OF ODISHA	AGASTI KANUNGO VS	// 0 //
268	D-WP(C)/30794/2025 WP(C)/22288/2025	SURESH CHANDRA MAHANTA VS STATE OF ODISHA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
269	D-WP(C)/31299/2025 WP(C)/22289/2025	MANJULATA PADHI VS STATE OF ODISHA	GOKULANANDA PADHI VS	// 0 //
270	D-WP(C)/31840/2025 WP(C)/22290/2025	ABTAR SINGH VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS	// 0 //
271	D-WP(C)/30968/2025 WP(C)/22291/2025	JYOTIRAJ DASH VS UNION OF INDIA	SATYAJIT MOHAPATRA VS	// 0 //
272	D-WP(C)/31342/2025 WP(C)/22292/2025	ARJUNA SWAIN VS	SURYAKANTA DWIBEDI VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
273	D-WP(C)/31844/2025 WP(C)/22293/2025	STATE OF ODISHA RAJALAXMI PATI VS	PRASANTA KUMAR JENA VS	// // 0
274	D-WP(C)/31773/2025 WP(C)/22294/2025	STATE OF ODISHA SURAJ KUMAR RAUTA VS	ALOK KUMAR PANDA VS	// // 0
275	D-WP(C)/31845/2025 WP(C)/22295/2025	STATE OF ODISHA NARESH CHANDRA TRIPATHY VS	BISWABIHARI MOHANTY VS	// // 0
276	D-WP(C)/31791/2025 WP(C)/22296/2025	STATE OF ODISHA MANOJ KUMAR SETHY VS	AMBIKA PRASAD RAY VS	// // 0
277	D-WP(C)/31725/2025 WP(C)/22297/2025	STATE OF ODISHA SRI GOPINATH JEW THAKUR BIJE NIJAGRUHA MARFAT VS	KSHIROD KUMAR ROUT VS	// // 0
278	D-WP(C)/31818/2025 WP(C)/22298/2025	STATE OF ODISHA PRAKASH CHANDRA DEY VS	SUBHADUTTA ROUSTRAY VS	// // 0
279	D-WP(C)/31568/2025 WP(C)/22299/2025	STATE OF ODISHA ALOK KUMAR KANUNGO VS	MANOJ PANIGRAHI VS	// // 0
280	D-WP(C)/31781/2025 WP(C)/22300/2025	STATE OF ODISHA GYANENDRA KUMAR SAHOO VS	PRATIK DASH VS	// // 0
281	D-WP(C)/31769/2025 WP(C)/22301/2025	STATE OF ODISHA SURAJ KUMAR RAUTA VS	ALOK KUMAR PANDA VS	// // 0
282	D-WP(C)/30880/2025 WP(C)/22302/2025	STATE OF ODISHA RAMAKANTA JENA VS	PITAMBAR BEHERA VS	// // 0
283	D-WP(C)/31981/2025 WP(C)/22303/2025	STATE OF ODISHA SUMANT KUMAR PRUSTY VS	BIBHUTI RANJAN SWAIN VS	// // 0
		STATE OF ODISHA		//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
284	D-WP(C)/31963/2025 WP(C)/22304/2025	BAPUN BARIK VS STATE OF ODISHA	SUKANTA KUMAR DALAI VS	// 0 //
285	D-WP(C)/31975/2025 WP(C)/22305/2025	DIPTIRANJAN PARIDA VS STATE OF ODISHA	RUPESH KUMAR KANUNGO VS	// 0 //
286	D-WP(C)/30919/2025 WP(C)/22306/2025	BIBEKANANDA PARIDA VS CENTRAL BOARD OF DIRECT TAXES, NEW DELHI	CHITRASEN PARIDA VS	// 0 //
287	D-WP(C)/29415/2025 WP(C)/22307/2025	M/S MAA SULIA FILLING STATION, NAYAGARH VS UNION OF INDIA	AMITAV TRIPATHY VS	// 0 //
288	D-WP(C)/31014/2025 WP(C)/22308/2025	RINGI @ RINKEY BARIK VS TAHASILDAR, MAHAKALPADA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
289	D-WP(C)/31987/2025 WP(C)/22309/2025	SUDHIR KUMAR PATNAIK VS STATE OF ODISHA	NILAMADHAB SARKAR VS	// 0 //
290	D-WP(C)/30790/2025 WP(C)/22310/2025	PRATIMA SUNDARAY VS CENTRAL BOARD OF DIRECT TAXES (CBDT)	CHITRASEN PARIDA VS	// 0 //
291	D-WP(C)/31138/2025 WP(C)/22311/2025	BIOND BIHARI SAHOO VS STATE OF ODISHA	SAILABALA JENA VS	// 0 //
292	D-WP(C)/28978/2025 WP(C)/22312/2025	DURGAPRASAD SANGRAMJIT MALLICK VS THE CHAIRMAN, NABARD	VS	// 0 //
293	D-WP(C)/31774/2025 WP(C)/22313/2025	SUBRAT NAYAK VS THE COLLECTOR, KENDRAPARA	ARIJEET MISHRA VS	// 0 //
294	D-WP(C)/29319/2025 WP(C)/22314/2025	DEBARAJ BARAL VS STATE OF ODISHA	BRAJA MOHAN SARANGI VS	// 0 //
295	D-WP(C)/31048/2025	PURNA CHANDRA GOCHHIKAR	DEBADATTA MOHANTY	//

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	WP(C)/22315/2025	VS STATE OF ODISHA	VS	0 //
296	D-WP(C)/31775/2025 WP(C)/22316/2025	ABEDUN BIBI VS STATE TRANSPORT AUTHORITY, ODISHA, CUTTACK	LALIT KUMAR MAHARANA VS	// 0 //
297	D-WP(C)/31449/2025 WP(C)/22317/2025	POTHALA MANISHA VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
298	D-WP(C)/30910/2025 WP(C)/22318/2025	GUNESH BARIK VS TAHASILDAR, MAHAKALPADA, KENDRAPADA	PRAFULLA CHANDRA ACHARYA VS	// 0 //
299	D-WP(C)/31203/2025 WP(C)/22319/2025	RABINDRA NATH SAHOO VS STATE OF ODISHA	SAMEER KUMAR DAS VS	// 0 //
300	D-WP(C)/31841/2025 WP(C)/22320/2025	KRUSHNA CHANDRA MAHANANDA VS STATE OF ODISHA	SIDDHARTH PRASAD MISHRA VS	// 0 //
301	D-WP(C)/31696/2025 WP(C)/22321/2025	TIKESWAR BEHERA VS STATE OF ODISHA	ASHIT KUMAR DASH VS	// 0 //
302	D-WP(C)/31474/2025 WP(C)/22322/2025	URJANI DEENABANDHU VS STATE OF ODISHA	PRASANTA KUMAR PANDA VS	// 0 //
303	D-WP(C)/31862/2025 WP(C)/22323/2025	SABITA ROUTRAY VS STATE OF ODISHA	SHIVSANKAR MOHANTY VS	// 0 //
304	D-WP(C)/31741/2025 WP(C)/22324/2025	MADHUSMITA SWAIN VS STATE OF ODISHA	BHASKAR CHANDRA PANDA VS	// 0 //
305	D-WP(C)/31771/2025 WP(C)/22325/2025	SUSAMA DAS VS STATE OF ODISHA	AMIT PRASAD BOSE VS	// 0 //
306	D-WP(C)/31922/2025 WP(C)/22326/2025	MIRZA NUREN BEG VS	SITANSU MOHAN SINGH VS	// 0

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
307	D-WPCRL/24308/2025 WPCRL/115/2025	STATE OF ORISSA REHANA BEGUM @ REHENA BEGUM VS STATE OF ODISHA	LAMBIT SENAPATI VS	// / /0 ()
308	D-ABLAPL/24070/2025 ABLAPL/9424/2025	SURYANARAYAN @ KUMAR SURYANARAYAN BERA VS STATE OF ODISHA	SAMVIT MOHANTY VS	JAGATSINGPUR /586 /2025 () //
309	D-ABLAPL/22425/2025 ABLAPL/9425/2025	INDRAMANI PANDA VS STATE OF ODISHA	TARA PRASAD MOHAPATRA VS	SATYABADI /220 /2025 () //
310	D-ABLAPL/23280/2025 ABLAPL/9426/2025	SMARANIKA BHAL VS STATE OF ODISHA (EOW)	BISMAY RAY VS	/ /0 () //
311	D-ABLAPL/24097/2025 ABLAPL/9427/2025	MILU LENKA @ SUDHANSU LENKA VS STATE OF ODISHA	DHANANJAYA NAYAK VS	BARANGA /345 /2025 () //
312	D-ABLAPL/23391/2025 ABLAPL/9428/2025	BISHNU PRASAD BISWAL @ BISHNUPADA VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /133 /2025 () //
313	D-ABLAPL/23392/2025 ABLAPL/9429/2025	GURU PRASAD BISWAL VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /133 /2025 () //
314	D-ABLAPL/23250/2025 ABLAPL/9430/2025	MADHUSUDAN NAYAK @ SANA VS STATE OF ODISHA	ANSHUMAN PANDA VS	REMUNA /223 /2024 () //
315	D-ABLAPL/23431/2025 ABLAPL/9431/2025	BIBEKANANDA SAHU VS STATE OF ODISHA	AMIT PRASAD BOSE VS	BOUDH /318 /2025 () //
316	D-ABLAPL/23756/2025 ABLAPL/9432/2025	BASANTA KUMAR BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	KHANDAGIRI P.S. /387 /2025 () //
317	D-ABLAPL/23808/2025 ABLAPL/9433/2025	RAGHUNATH PANDA VS STATE OF ODISHA	ASHUTOSH MOHANTA VS	PURI SADAR /435 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
318	D-ABLAPL/23462/2025 ABLAPL/9434/2025	KABITA BHUYAN VS STATE OF ODISHA	PURNA CHANDRA MOHARANA VS	SUKINDA /132 /2025 () //
319	D-ABLAPL/23637/2025 ABLAPL/9435/2025	ASHISH KUMAR MALLICK VS STATE OF ODISHA	AMIYA BHUSAN DASH VS	NAYAPALLI P.S. /343 /2025 () //
320	D-ABLAPL/23805/2025 ABLAPL/9436/2025	LITU @ SUSANTA DAS VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /351 /2025 () //
321	D-ABLAPL/19951/2025 ABLAPL/9437/2025	PARSURAM SRICHANDAN VS STATE OF ODISHA	PRADEEP KUMAR MOHAPATRA VS	JANKIA P.S. /89 /2025 () //
322	D-ABLAPL/23851/2025 ABLAPL/9438/2025	HEMANTA GHADEI VS STATE OF ODISHA	BIBHU PRASAD MOHANTY VS	MARINE PS ARAKHAKUDA /37 /2025 () //
323	D-ABLAPL/23640/2025 ABLAPL/9439/2025	SK. AKTAR ALI VS STATE OF ODISHA	MOHAMMED RIAZ VS	PURUNABAZAR /73 /2025 () //
324	D-ABLAPL/23822/2025 ABLAPL/9440/2025	LINGARAJ BHOI VS STATE OF ODISHA(VIG.)	DHANANJAYA MUND VS	//0 () //
325	D-ABLAPL/23980/2025 ABLAPL/9441/2025	DINAKRUSHNA MANGARAJ VS STATE OF ODISHA	AVIRAM PATRA VS	CUTTACK SADAR /275 /2025 () //
326	D-ABLAPL/23813/2025 ABLAPL/9442/2025	LOKANATH BEHERA @ LOKONATH BEHERA @ LOKA VS STATE OF ODISHA	MOHAMMED FARADISH VS	DHENKANAL TOWN /732 /2024 () //
327	D-ABLAPL/24075/2025 ABLAPL/9443/2025	AREN KUMAR TRIPATHY VS STATE OF ODISHA	SATYA RANJAN MULIA VS	INFOCITY PS /321 /2025 () //
328	D-ABLAPL/23908/2025 ABLAPL/9444/2025	SUDAM NAIK VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	ANGUL SADAR PS /345 /2025 () //
329	D-ABLAPL/24074/2025	MOBARAK KHAN	PRASANT KUMAR BARIK	TIHIDI /249 /2025

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
	ABLAPL/9445/2025	VS STATE OF ODISHA	VS	() //
330	D-ABLAPL/24077/2025 ABLAPL/9446/2025	S.SHEKAR @ SATTURI SHEKAR GOUD VS STATE OF ODISHA	AMIT KUMAR SAHU VS	PAPADAHANDI /151 /2025 () //
331	D-ABLAPL/24087/2025 ABLAPL/9447/2025	SK. NASIRUDDIN @ SK. NASURUDDIN @ SK. NASIRUJAN VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	KAMARDA /25 /2025 () //
332	D-ABLAPL/23763/2025 ABLAPL/9448/2025	CHANDRAMANI BEHERA VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	PATNAGARH /166 /2025 () //
333	D-ABLAPL/23925/2025 ABLAPL/9449/2025	GHANASHYAM ORAM VS STATE OF ODISHA	DIPTIREKHA NANDA VS	BADMAL /186 /2025 () //
334	D-ABLAPL/24061/2025 ABLAPL/9450/2025	NABAKISHORE MUDULI VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /281 /2025 () //
335	D-ABLAPL/23978/2025 ABLAPL/9451/2025	AKHALU MALIK @ AKHALU @ JAGANNATH MALIK VS STATE OF ODISHA	SATYAJIT MOHAPATRA VS	TIHIDI /180 /2025 () //
336	D-ABLAPL/24215/2025 ABLAPL/9452/2025	RAMESH DAS VS STATE OF ODISHA	SUSANTA KUMAR BARAL VS	MAHANGA /203 /2025 () //
337	D-ABLAPL/23686/2025 ABLAPL/9453/2025	JAGA @ JAGANNATH NAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	TUREIKELA /14 /2010 () //
338	D-ABLAPL/24006/2025 ABLAPL/9454/2025	KALANDI ROUT VS STATE OF ODISHA	PANCHANAN PANIGRAHI VS	BHUBAN /339 /2025 () //
339	D-ABLAPL/24019/2025 ABLAPL/9455/2025	NARAYAN BARIK VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	MAHILA P.S. BUXIBAZAR /13 /2024 () //
340	D-ABLAPL/24020/2025 ABLAPL/9456/2025	ROSHAN KUMAR MOHAPATRA @ ROSHAN MOHAPATRA VS	RAKESH BEHERA VS	PARJANG /346 /2025 ()

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
341	D-ABLAPL/24023/2025 ABLAPL/9457/2025	STATE OF ODISHA SUJIT KUMAR ASHA @ SUJIT ASH VS STATE OF ODISHA	AMULYA RATNA PANDA VS	// BALASORE TOWN /194 /2025 () //
342	D-ABLAPL/24041/2025 ABLAPL/9458/2025	STATE OF ODISHA RAJKUMAR BADAIAK VS STATE OF ODISHA	BIJAYA KUMAR RAGADA VS	// BISRA /216 /2025 () //
343	D-ABLAPL/19954/2025 ABLAPL/9459/2025	STATE OF ODISHA PANKAJ PRADHAN VS STATE OF ODISHA	PRADEEP KUMAR MOHANTY VS	// FATEGARH /184 /2025 () //
344	D-ABLAPL/24105/2025 ABLAPL/9460/2025	STATE OF ODISHA BIRANCHI SHANKAR GOKHURA VS STATE OF ODISHA	SOUMYA RANJAN DAS VS	// RAJGANGPUR /141 /2025 () //
345	D-ABLAPL/23286/2025 ABLAPL/9461/2025	STATE OF ODISHA JAYANTI DALAI VS STATE OF ODISHA	SATYA NARAYAN MISHRA 4 VS	// NAIKANI-DIHI /189 /2025 () //
346	D-ABLAPL/24127/2025 ABLAPL/9462/2025	STATE OF ODISHA RABI NARAYAN DAS VS STATE OF ODISHA	MANOJ PANIGRAHI VS	// JANKIA P.S. /271 /2025 () //
347	D-ABLAPL/24219/2025 ABLAPL/9463/2025	STATE OF ODISHA SANJULATA NAYAK VS STATE OF ODISHA	NIRMAL CHANDRA MOHANTY VS	// CHANDRASEKHARPUR /343 /2025 () //
348	D-ABLAPL/23736/2025 ABLAPL/9464/2025	STATE OF ODISHA PAPUN PRADHAN VS STATE OF ODISHA	ARUPA NANDA DAS VS	// GOLANTHARA (BERHAMPUR) /322 /2025 () //
349	D-ABLAPL/24243/2025 ABLAPL/9465/2025	STATE OF ODISHA HRUSIKESH ROUT VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// //0 () //
350	D-ABLAPL/23926/2025 ABLAPL/9466/2025	STATE OF ODISHA ASIT RANJAN JENA VS STATE OF ODISHA	BIKRAM CHANDRA GHADEI VS	// KANDARPUR /223 /2024 () //
351	D-ABLAPL/24244/2025 ABLAPL/9467/2025	STATE OF ODISHA TARANISEN BISOYI VS STATE OF ODISHA	SANTOSH KUMAR MAHANTY VS	// BUGUDA /427 /2025 () //

## ORISSA HIGH COURT

### CASES REGISTERED REPORT AS ON :08/08/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL FOR PETNR./APPEL	PS CASE/ LOWER COURT CASE /DISTRICT
352	D-ABLAPL/24253/2025 ABLAPL/9468/2025	CHANDAN KUMAR BEHERA VS STATE OF ODISHA	ASUTOSH TRIPATHY VS	BANARAPAL /355 /2025 () //
353	D-ABLAPL/24237/2025 ABLAPL/9469/2025	BIKASH NAYAK VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	MARSHAGHAI /222 /2025 () //